

[Secretary]

Secretary of Rajya Sabha :—

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Telegraph Wires (Unlawful Possession) Amendment Bill, 1968 which has been passed by the Rajya Sabha at its sitting held on the 26th November, 1968."

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**TELEGRAPH WIRES (UNLAWFUL POSSESSION) AMENDMENT BILL**

As passed by Rajya Sabha

SECRETARY : Sir, I lay on the Table of the House the Telegraph Wires (Unlawful Possession) Amendment Bill, 1968 as passed by Rajya Sabha.

12.38 hrs.

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**DEMANDS FOR SUPPLEMENTARY GRANTS (PUNJAB), 1968-69**

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : I beg to present a statement showing Supplementary Demands for Grants in respect of the State of Punjab for 1968-69.

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**DEMANDS FOR SUPPLEMENTARY GRANTS (PONDICHERRY), 1968-69**

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : I beg to present a statement showing Supplementary Demands for Grants in respect of the Union territory of Pondicherry for 1968-69.

12.39 hrs.

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**BUSINESS OF THE HOUSE**

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHA SINGH) : Sir, Government Business in this House

during the week commencing 2nd December, 1968, will consist of :—

- (1) Consideration of any item of Government Business carried over from today's order Paper.
- (2) Consideration and passing of :  
The Insurance (Amendment) Bill, 1968, as reported by the Joint Committee.  
The Food Corporations (Amendment) Bill, 1967.  
The Maternity Benefit (Amendment) Bill, 1967, as passed by Rajya Sabha.  
The Khuda Bakhsh Oriental Public Library Bill, 1968.  
The Special Marriage (Amendment) Bill, 1968, as passed by Rajya Sabha.
- (3) Discussion on the Reports of the University Grants Commission for the years 1965-66 and 1966-67 and consideration and passing of the University Grants Commission (Amendment) Bill, 1968, as passed by Rajya Sabha.
- (4) Discussion regarding Centre-State relations on Tuesday the 3rd December, at 4 p.m.
- (5) Further discussion of the motion regarding drought conditions in the country on Wednesday, the 4th December, at 5 p.m.
- (6) Discussion regarding sugar policy on Thursday, the 5th December, at 5 p.m.

SHRI NATH PAI (Rajapur) : Sir, there is no provision for a debate on the threatened strike by the LIC employees.

MR. SPEAKER : The Business Advisory Committee will take a decision.

SHRI NATH PAI : Yesterday you yourself told us ; the Minister was present when this demand was made.

MR. SPEAKER : After that, the Business Advisory Committee met and they discussed the matter, and this was the programme decided by them, not by me.